

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :22/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/2142/2025 BLAPL/781/2025	RAJESH GHOSH VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /348 /2024 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000121/2024
2	D-BLAPL/2143/2025 BLAPL/782/2025	KUSH KUMAR PANDEY VS STATE OF ODISHA	JNYANANANDA PANDA VS	AINTHAPALI /399 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000143/2024
3	D-BLAPL/2153/2025 BLAPL/783/2025	AMULYA DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /497 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0001079/2024
4	D-BLAPL/2169/2025 BLAPL/784/2025	K. GANESH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	K.NUAGAON /377 /2024 J.M.F.C.,PATRAPUR(Ganjam) GR/0000591/2024
5	D-BLAPL/2203/2025 BLAPL/785/2025	AJIT KUMAR SETHI@AJITA SETHI@BALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /422 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000500/2024
6	D-BLAPL/2162/2025 BLAPL/786/2025	BALI CHARAN PADHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /58 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000462/2021
7	D-BLAPL/2163/2025 BLAPL/787/2025	PABITRA GOUDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Ganjam) 2(A)CC/0000014/2024
8	D-BLAPL/1952/2025 BLAPL/788/2025	SAROJ KUMAR BISWAL@MUNA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	MANCHESWAR P.S. /343 /2024 A.D.J.,BHUBANESWAR(Khordha ) CT/0000244/2024
9	D-BLAPL/1738/2025 BLAPL/789/2025	JOGENDRA PANDA @ BABULA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	JAGATPUR /630 /2023 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000204/2023
10	D-BLAPL/2325/2025 BLAPL/790/2025	JEET BADAIAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /1014 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003402/2024
11	D-BLAPL/1989/2025 BLAPL/791/2025	SUSHANTA DAS VS STATE OF ODISHA	NIBEDITA MOHANTY VS	ANGUL TOWN /830 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001692/2024

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12	D-BLAPL/2288/2025 BLAPL/792/2025	PRAKASH KUMAR NAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 3RD ADJ BHUBANESWAR(Khordha ) TR/0000569/2024
13	D-BLAPL/2140/2025 BLAPL/793/2025	KAMALA KANTA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /492 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000106/2024
14	D-BLAPL/2284/2025 BLAPL/794/2025	CHOUDHURY @ CHOUDHURY DHIBAR VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /164 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kenc GR/0000765/2023
15	D-BLAPL/2073/2025 BLAPL/795/2025	HARICHAND@HARICHANDRA MISTRI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MALKANGIRI SADAR /45 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000023/2024
16	D-BLAPL/2269/2025 BLAPL/796/2025	KALIA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /435 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002799/2024
17	D-BLAPL/2105/2025 BLAPL/797/2025	JAYA NARAYAN THAKUR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TANGARPALI /125 /2016 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000072/2016
18	D-BLAPL/2123/2025 BLAPL/798/2025	PRASAN @ PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /439 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000080/2024
19	D-BLAPL/2129/2025 BLAPL/799/2025	ROHIT KUMAR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	RAYAGADA G.R.P. /75 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000049/2024
20	D-BLAPL/1996/2025 BLAPL/800/2025	BULU LENKA VS STATE OF ODISHA	ANITA SAHOO VS	FATEGARH /276 /2024 JMFC, BHAPUR(Nayagarh ) GR/0000264/2024
21	D-BLAPL/2133/2025 BLAPL/801/2025	VENKET PRASAD PATNAIK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDYANATHPUR /601 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002776/2024
22	D-BLAPL/2095/2025 BLAPL/802/2025	DILIP KUMAR SATAPATHY @ MITU VS STATE OF ODISHA	SOUGAT DASH VS	JAGATPUR /391 /2023 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000154/2023
23	D-BLAPL/1926/2025	BADAL SWAIN	PRAVAT KUMAR MUDULI	BADAGODA P.S. /757 /2024

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	BLAPL/803/2025	VS STATE OF ODISHA	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0001367/2024
24	D-BLAPL/2161/2025 BLAPL/804/2025	DURGA PANDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BASELI SAHI PS /216 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000004/2025
25	D-BLAPL/2011/2025 BLAPL/805/2025	UMAKANTA @ GORA PAKHAYAT VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	NACHUNI /283 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000428/2024
26	D-BLAPL/2309/2025 BLAPL/806/2025	MANGULI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000007/2025
27	D-BLAPL/38767/2024 BLAPL/807/2025	SANJU NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /28 /2023 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MAHARAJGARH CT/0000063/2023
28	D-BLAPL/2272/2025 BLAPL/808/2025	PINTU @ PINTA LENKA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /133 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000112/2023
29	D-BLAPL/2316/2025 BLAPL/809/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /576 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha) GR/0001821/2024
30	D-BLAPL/2324/2025 BLAPL/810/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /516 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Khordha) GR/0001663/2024
31	D-BLAPL/2212/2025 BLAPL/811/2025	SAPAN KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000002/2025
32	D-BLAPL/2219/2025 BLAPL/812/2025	JIBAN MANDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /388 /2019 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0006524/2019
33	D-BLAPL/2290/2025 BLAPL/813/2025	SUNIL @ SARAT @ SABYASACHI PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	NAYAGARH /42 /2008 DISTRICT AND SESSIONS JUDGE,NAYAGARH ST/0000113/2015
34	D-BLAPL/1259/2025 BLAPL/814/2025	SWARAJ KUMAR PANIGRAHI VS	ASUTOSH TRIPATHY VS	ANGUL TOWN /506 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anugul)

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35	D-BLAPL/2305/2025 BLAPL/815/2025	STATE OF ODISHA AKSHYA @ AKHAYA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	Spl/0000029/2024 RAMBHA (KHALLIKOTE) /2 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000002/2025
36	D-BLAPL/2282/2025 BLAPL/816/2025	STATE OF ODISHA PRADHAN BADARA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) 2(A)CC/0000450/2024
37	D-BLAPL/2306/2025 BLAPL/817/2025	STATE OF ODISHA LALBABU SINGH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// JMFC, BODEN(Nuapada ) 2(A)CC/0000002/2025
38	D-BLAPL/1785/2025 BLAPL/818/2025	STATE OF ODISHA RAHUL JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	SAHADEV KHUNTA /491 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000319/2024
39	D-BLAPL/2286/2025 BLAPL/819/2025	STATE OF ODISHA KINTU MALLICK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) 2(A)CC/0000504/2024
40	D-BLAPL/2184/2025 BLAPL/820/2025	STATE OF ODISHA ABHIJIT PANDA @ AVIJIT PANDA VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI RURAL PS /407 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000070/2024
41	D-BLAPL/2191/2025 BLAPL/821/2025	STATE OF ODISHA TARU @ CHATURA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /49 /2014 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000213/2014
42	D-BLAPL/2176/2025 BLAPL/822/2025	STATE OF ODISHA MANOJ BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /396 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000279/2024
43	D-BLAPL/2201/2025 BLAPL/823/2025	STATE OF ODISHA AJIT SETHI @ AJIT KUMAR SETHI @ BALIA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DIGAPAHANDI /420 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000495/2024
44	D-BLAPL/1873/2025 BLAPL/824/2025	STATE OF ODISHA PRAVAT KUMAR BEHERA @ BUNU VS STATE OF ODISHA	GOREKHANATH DAS VS	Maitri Vihar PS /520 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000625/2024
45	D-BLAPL/2323/2025 BLAPL/825/2025	STATE OF ODISHA CHANDAN SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /92 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0001102/2024

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46	D-BLAPL/2180/2025 BLAPL/826/2025	ABHIMANYU DAS @ NANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /182 /2024 SPECIAL JUDGE (POCSO), BALASORE(B) Spl/0000289/2024
47	D-BLAPL/2097/2025 BLAPL/827/2025	BUNTY BHUE VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /480 /2023 A.D.J.,BARGARH(Bargarh ) CT/0000002/2024
48	D-BLAPL/2178/2025 BLAPL/828/2025	SK. RAJIT @ RAJA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CUTTACK SADAR /555 /2020 1ST ADJ,CUTTACK(Cuttack) ST/0000198/2021
49	D-BLAPL/2248/2025 BLAPL/829/2025	JUGAL SANDHA VS STATE OF ODISHA	GURU PRASAD PANDA VS	BAUNISUNI /141 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000088/2024
50	D-BLAPL/2192/2025 BLAPL/830/2025	SUSANTA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /214 /2024 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000504/2024
51	D-BLAPL/2265/2025 BLAPL/831/2025	RABI SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /575 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001344/2024
52	D-BLAPL/2293/2025 BLAPL/832/2025	DEBI PRASAD SAMAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000670/2024
53	D-BLAPL/2007/2025 BLAPL/833/2025	TAPU @ TAPAN @ KHIROD BHOI VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /196 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000730/2024
54	D-BLAPL/2231/2025 BLAPL/834/2025	SANJAY SINGH VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	S.P.(CID-CRL),CUTTACK /9 /2019 ADDL. DIST. AND SESSIONS JUDGE, KH ST/0000005/2024
55	D-CMAPL/71/2025 CMAPL/26/2025	INSTITUTE OF TEXTILE TECHNOLOGY,CHOUDWAR VS MEENAKSHI DASH	PRASANTA KUMAR TRIPATHY VS	// () //
56	D-CMP/293/2025 CMP/100/2025	JATADHARI PRADHAN VS DIRECTOR OF HIGHER EDUCATION, BBSR	HRUDANANDA MOHAPATRA VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000042/2009
57	D-CMP/2523/2025	BHOJRAJ SAHU	MAHESWAR MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/101/2025	VS RADHA SAHU	VS	CIVIL JUDGE (SD),PADAMPUR(Bargarh ) CS/0000008/2015
58	D-CMP/2143/2025 CMP/102/2025	NITYANANDA NAIK VS PRADFULLA NAIK	SAROJ KUMAR PADHY VS	// CIVIL JUDGE (SD) CUM ASJ AT SOHEL CS/0000047/2009
59	D-CMP/52878/2024 CMP/103/2025	ALEKH CHANDRA SWAIN VS BASANTI PARIDA	SANJAYA KUMAR PATRI VS	// ()
60	D-CONTC/54150/2024 CONTC/372/2025	SARBESWAR MISHRA VS GOURI RANI NAIK, OES	ADV. VS	// ()
61	D-CONTC/2310/2025 CONTC/373/2025	ASHOK KUMAR SAHOO VS ANU GARG,IAS	ADV. VS	// ()
62	D-CONTC/2313/2025 CONTC/374/2025	JYOTI PRAKASH TANDI VS Y.B.KHURANIA,IPS	ADV. VS	// ()
63	D-CONTC/2315/2025 CONTC/375/2025	SIBA SABAR VS ANU GARG,IAS	ADV. VS	// ()
64	D-CONTC/2466/2025 CONTC/376/2025	MURALIDHAR MISHRA VS SATYA RANJAN SAHOO,DIRECTOR,SECONDARY EDUCATION,BBSR,ODISHA	ADV. VS	// ()
65	D-CONTC/2497/2025 CONTC/377/2025	ARJUNI@ARJUNA CHARAN BEHERA VS MANOJ AHUJA, IAS, CHIEF SECY.	SWAGAT KUMAR SAHU VS	// ()
66	D-CONTC/2480/2025 CONTC/378/2025	DEBASIS PANDA VS AMIT GARG,CHIEF EXECUTIVE OFFICER,TPSODL	ADV. VS	// ()
67	D-CONTC/2714/2025 CONTC/379/2025	ASHISH RANJAN MALI VS NITESH WADHWANI,IPS	ADV. VS	// ()
68	D-CONTC/2515/2025 CONTC/380/2025	SUBAS CHANDRA JENA VS	AKSHAYA KUMAR DORA VS	// ()

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69	D-CONTC/2519/2025 CONTC/381/2025	DIBYA JYOTI PARIDA,IAS SURYA NARAYAN MISHRA VS ANANYA DAS,IAS	ADV. VS	// // ()
70	D-CONTC/2717/2025 CONTC/382/2025	NIRANJAN PRADHAN VS SATYABRATA SAHU,IAS	SOBHANA SAHOO VS	// ()
71	D-CRLA/2106/2025 CRLA/105/2025	PRASANTA KUMAR ROUT VS STATE OF ODISHA(VIG.)	ABHAS MOHANTY VS	SAMBALPUR VIGILANCE /65 /2018 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/000011/2020
72	D-CRLA/1170/2025 CRLA/106/2025	SUSHANTA SAHU@SUSHANT KUMAR SAHU VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	K.NUAGAON /317 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/000075/2024
73	D-CRLA/1907/2025 CRLA/107/2025	KUTU KULDIP@KHUTU KULDEEP VS STATE OF ODISHA	SURYAKANTA DASH VS	KORAPUT TOWN /193 /2016 AD-HOC A.D.J.(FTSC),JEYPURE(Koraput) TR/0000137/2017
74	D-CRLA/2112/2025 CRLA/108/2025	BHARAT BADAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	BISRA /158 /2020 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000032/2021
75	D-CRLMC/732/2025 CRLMC/304/2025	BAIDHAR PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BALANGA /58 /2015 ASSISTANT SESSION JUDGE,NIMAPARA ST/0000074/2015
76	D-CRLMC/1808/2025 CRLMC/305/2025	RIYASAT KHAN VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	DARGHA BAZAR /6 /2020 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000120/2020
77	D-CRLMC/2051/2025 CRLMC/306/2025	SUDESH PATTNAIK VS HDFC BANK LTD., MUMBAI	ANAM CHARAN PANDA VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0006446/2024
78	D-CRLMC/1979/2025 CRLMC/307/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /32 /2008 J.M.F.C.,ANGUL(Anugul ) CT/0000839/2008
79	D-CRLMC/2195/2025 CRLMC/308/2025	AJU @ SK AZARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /62 /2016 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000233/2018

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80	D-CRLMC/2171/2025 CRLMC/309/2025	SANKAR LAMA@AMAR KUMAR BAHADUR VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /14 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000008/2021
81	D-CRLMC/1932/2025 CRLMC/310/2025	SASHI BHUSAN SHARMA VS MUKESH KUMAR SINGH	ARIJEET MISHRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000116/2021
82	D-CRLMC/2173/2025 CRLMC/311/2025	PRASANTA@PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	LAMBODAR ACHARI VS	NALCO /132 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000675/2021
83	D-CRLMC/2125/2025 CRLMC/312/2025	SHRAYANS PRATAP VS STATE OF ODISHA	SAURAV TIBREWAL VS	KHARABEL NAGAR P.S. /506 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0008095/2022
84	D-CRLMC/2177/2025 CRLMC/313/2025	PRASANTA@PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	LAMBODAR ACHARI VS	NALCO /180 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000918/2021
85	D-CRLMP/480/2025 CRLMP/128/2025	S. LAXMI NARAYAN REDDY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 ( //
86	D-CRLMP/1557/2025 CRLMP/129/2025	ANUP MINZ VS STATE OF ODISHA	DURGA PRASAD DHAL VS	ROURKELA CYBER P.S. /6 /2021 ( //
87	D-CRLMP/1896/2025 CRLMP/130/2025	SUBHASHREE SUBHASMITA SUBUDHI VS SURESH CHANDRA SAHOO	ABHILASH MISHRA VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000336/2023
88	D-CRLMP/2075/2025 CRLMP/131/2025	DURYODHAN SAHOO VS STATE OF ODISHA	EKTA AGARWAL VS	CUTTACK SADAR /671 /2024 ( //
89	D-CRLMP/1392/2025 CRLMP/132/2025	SUBASH CHANDRA PANIGRAHI VS THE STATE OF ODISHA,GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES	UMAKANT SAHOO VS	/ / ( //
90	D-CRLMP/2044/2025 CRLMP/133/2025	NRUSINGH CH. MALLIK@NRUSINGH MALLIK@NRUSINGH CH. MALIK VS STATE OF ODISHA	SURYAKANTA PALAI VS	/ / ( //
91	D-CRLREV/1756/2025	SIBARAM TAREI	SATYAJIT MOHAPATRA	KHALLIKOTE /414 /2024

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	CRLREV/38/2025	VS STATE OF ODISHA	VS	ADDL. DIST. AND SESSIONS JUDGE, KHURDA ST/0000060/2024
92	D-CRLREV/2101/2025 CRLREV/39/2025	MURARI PASAYAT VS KHIRADHAR PASAYAT	BIJAYA KUMAR RAGADA VS	// DISTRICT AND SESSIONS JUDGE, JHARSUGUDA CT/0000113/2024
93	D-FAO/53102/2024 FAO/36/2025	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD., CUTTACK VS BISHAN DAS	MAHITOSH SINHA VS	// COMNR FOR EMPLOYEES COMPENSATION EC/0000016/2022
94	D-FAO/54778/2024 FAO/37/2025	ANIL KUMAR PANDA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL, BHUBANESWAR GIA/0000162/2013
95	D-MACA/52576/2024 MACA/90/2025	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE VS SHOBHA GUPTA	SOMNATH ROY VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000080/2018
96	D-MACA/52984/2024 MACA/91/2025	D.M., SRIRAM GENERAL INSURANCE CO.LTD., JAIPUR VS ANANDINI MAHAR	ADAM ALI KHAN VS	// 1ST MACT, BHAWANIPATNA(Kalahandi) Mac/0000113/2021
97	D-MACA/52987/2024 MACA/92/2025	MANAGER LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BBSR VS NAINA DEVI	ADAM ALI KHAN VS	// I MACT, KEONJHAR(Kendujhar) Mac/0000097/2016
98	D-MACA/52993/2024 MACA/93/2025	BRANCH MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BBSR VS BINODINI HERANA @ HATI	ADAM ALI KHAN VS	// 1ST ADDL SESSIONS JUDGE CUM PO, CUTTACK Mac/0000024/2021
99	D-MACA/1963/2025 MACA/94/2025	MANAGER, CLAIM-(LEGAL) IFFCO-TOKIO GENERAL INSURANCE CO.LTD., KHURDA VS PRIYATAMA JETHI	ADAM ALI KHAN VS	// III M.A.C.T., BHUBANESWAR(Khordha) Mac/0000125/2021
100	D-MACA/2611/2025 MACA/95/2025	DANDAPANI PADHI VS PITABAS GAHAN	DHANANJAYA MUND VS	// A.D.J., NAWARANGPUR(Nabarangapur) Mac/0000013/2018
101	D-MATA/2567/2025 MATA/38/2025	REENA RANI TARASIA VS DEBENDRA KUMAR TARASIA	TAPASWINI SINHA VS	// JUDGE FAMILY COURT, CUTTACK(Cuttack) CP/0000427/2024
102	D-RPFAM/54962/2024 RPFAM/20/2025	TULARAM PRADHANI VS	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, JEYPORE(Koraput)

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103	D-RPFAM/2569/2025 RPFAM/21/2025	GHASIMANI PRADHANI KRUSHNA CHANDRA PARIDA VS SOUBHAGINI BALIARSINGH	HARIPAD MOHANTY VS	Crp/0000004/2021 // JUDGE FAMILY COURT,BHUBANESWA
104	D-RSA/1869/2025 RSA/44/2025	SANATAN@TIMA KISAN VS JULIA KISHAN	UPENDRA KUMAR SAMAL VS	Crp/0000099/2020 // A.D.J.,SUNDARGARH(Sundargarh)
105	D-RSA/1334/2025 RSA/45/2025	SUBODH SOREN VS UPENDRANATH BESHRA	MAHESWAR MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj)
106	D-RVWPET/1379/2025 RVWPET/25/2025	PULIN KUMAR BIR VS DEPUTY COMMISSIONER OF INCOME TAX, BBSR	CH.SATYAJIT MISRA VS	RFA/0000018/2024 // A.D.J.,BARIPADA(Mayurbhanj)
107	D-TRPCRL/1998/2025 TRPCRL/8/2025	RASHMI PRAVA PRADHAN VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	RFA/0000023/2016 // PHULBANI TOWN /185 /2018
108	D-WA/279/2025 WA/204/2025	STATE OF ODISHA VS PABITRA MOHAN PRADHAN	SASWAT DAS, A.G.A. VS	A.S.J.(W.C.),PHULBANI(Kandhamal) CT/0000446/2018 // //
109	D-WA/1795/2025 WA/205/2025	ORISSA BRIDGE AND CONSTRUCTION CORPORATION LTD., KHURDA VS NIRUPAMA PANDA	SAMIR KUMAR MISHRA VS	// // //
110	D-WA/1914/2025 WA/206/2025	KEDAR NATH SWAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// // //
111	D-WA/2433/2025 WA/207/2025	STATE OF ODISHA VS SANJAY KUMAR SAHU	SASWAT DAS,A.G.A VS	// // //
112	D-WA/2438/2025 WA/208/2025	STATE OF ODISHA VS SUSHREESANGITA PATI	SASWAT DAS,A.G.A VS	// // //
113	D-WP(C)/2463/2025 WP(C)/2283/2025	RAMA KRUSHNA PATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// // //

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114	D-WP(C)/2464/2025 WP(C)/2284/2025	PUSPA SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
115	D-WP(C)/2739/2025 WP(C)/2285/2025	DR.MANORAMA SAMANTA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
116	D-WP(C)/2467/2025 WP(C)/2286/2025	MAMATA MISHRA @ MOHAPATRA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
117	D-WP(C)/2738/2025 WP(C)/2287/2025	DR.KISHORE HARI BADATYA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
118	D-WP(C)/2737/2025 WP(C)/2288/2025	DR.UMESH KUMAR SAHU VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
119	D-WP(C)/2734/2025 WP(C)/2289/2025	DR.BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
120	D-WP(C)/2560/2025 WP(C)/2290/2025	RUPASRI KATRIYA VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //
121	D-WP(C)/1688/2025 WP(C)/2291/2025	M/S. HOTEL PRAGATI, HALADIAPADAR, IMFL ON SHOP, GANJAM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
122	D-WP(C)/55142/2024 WP(C)/2292/2025	KAILASH CHANDRA DASH VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
123	D-WP(C)/2561/2025 WP(C)/2293/2025	SHIBASIS PATRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
124	D-WP(C)/2109/2025 WP(C)/2294/2025	D.SANTOSH KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
125	D-WP(C)/55253/2024	SARASWATI NANDA	AUROBINDA SAHOO	//

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	WP(C)/2295/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/53902/2024 WP(C)/2296/2025	LOCHAN BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
127	D-WP(C)/2587/2025 WP(C)/2297/2025	TRILOCHAN PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
128	D-WP(C)/54640/2024 WP(C)/2298/2025	RABI NAIK VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
129	D-WP(C)/51156/2024 WP(C)/2299/2025	SUNITA PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
130	D-WP(C)/2803/2025 WP(C)/2300/2025	NARESH KUMAR SATPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA 2 VS	// 0 //
131	D-WP(C)/2688/2025 WP(C)/2301/2025	M/S. K.P. SUGANDH LIMITED, SAMBALPUR VS CHIEF COMMNR OF CT AND GST, ODISHA, CUTTACK	RAJESH PATRA VS	// 0 //
132	D-WP(C)/2619/2025 WP(C)/2302/2025	KUNJABIHARI PANDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
133	D-WP(C)/54077/2024 WP(C)/2303/2025	BIJAYA KUMAR PAIKRAY VS THE STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
134	D-WP(C)/54178/2024 WP(C)/2304/2025	LAMBODAR PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
135	D-WP(C)/54022/2024 WP(C)/2305/2025	RAJASHREE GARTIA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
136	D-WP(C)/2144/2025 WP(C)/2306/2025	RAKHAL CHANDRA SAHOO VS	DHANESWAR BEHERA VS	// 0

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137	D-WP(C)/2676/2025 WP(C)/2307/2025	STATE OF ODISHA BASANTI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // 0 //
138	D-WP(C)/2721/2025 WP(C)/2308/2025	M/S. SARITA KERKETTA, BALIGUDA, KANDHAMAL VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, PHULBANI CIRCLE, KANDHAMAL	ITISHREE TRIPATHY VS	// 0 //
139	D-WP(C)/54614/2024 WP(C)/2309/2025	PANCHANAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
140	D-WP(C)/2830/2025 WP(C)/2310/2025	CHITTRA MALLICK VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
141	D-WP(C)/54658/2024 WP(C)/2311/2025	UNION OF INDIA, NEW DELHI VS URMILA MOHANTY	BISWAJIT MAHARANA VS	// 0 //
142	D-WP(C)/2374/2025 WP(C)/2312/2025	SRI GURU PUBLICATIONS, CUTTACK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// 0 //
143	D-WP(C)/2147/2025 WP(C)/2313/2025	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
144	D-WP(C)/2384/2025 WP(C)/2314/2025	BUDHA MASJID WSHG, CHUNUPADA CHHAKI, BHADRAK VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
145	D-WP(C)/2554/2025 WP(C)/2315/2025	PADMAKANTI BISHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
146	D-WP(C)/55236/2024 WP(C)/2316/2025	THE CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGIR VS THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT, BBSR	SANTOSH KUMAR NANDA VS	// 0 //
147	D-WP(C)/2626/2025 WP(C)/2317/2025	CHHOTURAM SOREN VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //

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148	D-WP(C)/2583/2025 WP(C)/2318/2025	M/S RSB TRANSMISSIONS (I) LIMITED, CUTTACK VS THE ASST. COMNR OF STATE TAX, CT AND GST CIRCLE, BBSR - III CIRCLE	AKHILESH MISHRA VS	// 0 //
149	D-WP(C)/2794/2025 WP(C)/2319/2025	BIJOYA KUMAR DASH VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
150	D-WP(C)/2673/2025 WP(C)/2320/2025	BAPUSRI BIKASH NARAYAN DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
151	D-WP(C)/2642/2025 WP(C)/2321/2025	MANORANJAN SAHOO VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //
152	D-WP(C)/2633/2025 WP(C)/2322/2025	BAISNABA CHARAN NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
153	D-WP(C)/2796/2025 WP(C)/2323/2025	M/S RAY AND RAY CONSTRUCTION VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
154	D-WP(C)/408/2025 WP(C)/2324/2025	SUVENDU MOHANTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
155	D-WP(C)/701/2025 WP(C)/2325/2025	UPENDRA NAYAK VS THE STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
156	D-WP(C)/2165/2025 WP(C)/2326/2025	AMARENDRA PANI VS UNION OF INDIA	MITHUN DAS VS	// 0 //
157	D-WP(C)/847/2025 WP(C)/2327/2025	UNION OF INDIA VS LINGARAJ NANDA	BISWAJIT MAHARANA VS	// 0 //
158	D-WP(C)/2634/2025 WP(C)/2328/2025	M/S. SRI PASUPATI RICE MILL, GANJAM VS STATE OF ODISHA	BIBEKANANDA BAISAKH VS	// 0 //
159	D-WP(C)/2473/2025	NIRAKAR NAYAK	DAYANIDHI MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/2329/2025	VS COLLECTOR CUM DISTRICT MAGISTRATE, KANDHAMAL, PHULBANI	VS	0 //
160	D-WP(C)/2686/2025 WP(C)/2330/2025	TRIPURARI RATHA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
161	D-WP(C)/2477/2025 WP(C)/2331/2025	KRUSHNA KHASLA @ KHOSLA VS STATE OF ORISSA	ALOK KUMAR MOHAPATRA VS	// 0 //
162	D-WP(C)/2805/2025 WP(C)/2332/2025	MISHRA BHOINA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
163	D-WP(C)/892/2025 WP(C)/2333/2025	PURNA CHANDRA GURU VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //
164	D-WP(C)/2490/2025 WP(C)/2334/2025	SANTANU KUMAR TAKRI VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //
165	D-WP(C)/53922/2024 WP(C)/2335/2025	NABA KISHORE SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
166	D-WP(C)/2789/2025 WP(C)/2336/2025	M/S. PRACHI SARANGI VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
167	D-WP(C)/2736/2025 WP(C)/2337/2025	DR. BIKASH RANJAN ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
168	D-WP(C)/52307/2024 WP(C)/2338/2025	SANMAY CHOUDHURY VS ADDL. COMMISSIONER OF CT AND GST(APPEAL) CENTRAL ZONE I., CUTTACK	GYANENDRA KUMAR PARIDA VS	// 0 //
169	D-WP(C)/2806/2025 WP(C)/2339/2025	PRATAP KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
170	D-WP(C)/2903/2025 WP(C)/2340/2025	SAROJ KUMAR DAS VS	DEBIDUTTA MOHAPATRA VS	// 0

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171	D-WP(C)/2813/2025 WP(C)/2341/2025	UNION OF INDIA REPRESENTED THROUGH ITS SECRETARY, MINISTRY OF PORT AND WATERWAYS, GOVT. OF INDIA. KRISHNA KUMARI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
172	D-WP(C)/2812/2025 WP(C)/2342/2025	BASANT KUMAR HOTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
173	D-WP(C)/54349/2024 WP(C)/2343/2025	DEBAHARI SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
174	D-WP(C)/2810/2025 WP(C)/2344/2025	PRAKASH CHANDRA SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
175	D-WP(C)/2818/2025 WP(C)/2345/2025	SUNANDAMAYEE MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
176	D-WP(C)/2666/2025 WP(C)/2346/2025	SASMITA JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
177	D-WP(C)/2930/2025 WP(C)/2347/2025	BANSIDHAR BEHERA VS AUTHORIZED OFFICER, PUNJAB NATIONAL BANK, CUTTACK	HRUDANANDA MOHAPATRA VS	// 0 //
178	D-WP(C)/2625/2025 WP(C)/2348/2025	PRAVAT KUMAR SAHOO VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
179	D-WP(C)/2544/2025 WP(C)/2349/2025	AJIT KUMAR SAHOO VS BIJU PATTNAIK UNIVERSITY AND TECHNOLOGY,ROURKELA	SADASIVA PATRA (1) VS	// 0 //
180	D-WP(C)/2662/2025 WP(C)/2350/2025	SANJUKTA CHOUDHURY VS MINA KUMARI NAYAK	DWARIKA PRASAD MOHANTY VS	// 0 //
181	D-WP(C)/1718/2025 WP(C)/2351/2025	JYOTI PRAKASH NAYAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //

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182	D-WP(C)/1601/2025 WP(C)/2352/2025	BHAGYADHAR MOHARANA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
183	D-WP(C)/2410/2025 WP(C)/2353/2025	DHANAJAYA MISHRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
184	D-WP(C)/2323/2025 WP(C)/2354/2025	M/S. JAGULAI CONSTRUCTION,CUTTACK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
185	D-WP(C)/2913/2025 WP(C)/2355/2025	M/S. SURYO UDYOG LTD., KHURDA VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
186	D-WP(C)/2236/2025 WP(C)/2356/2025	NARENDRA MOHAPATRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
187	D-WP(C)/2802/2025 WP(C)/2357/2025	SATYABADI CHAULIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/52602/2024 WP(C)/2358/2025	AMARENDRA ROUT VS ADDL. COMMISSIONER OF CT AND GST (APPEAL) CENTRAL ZONE I, CUTTACK	GYANENDRA KUMAR PARIDA VS	// 0 //
189	D-WP(C)/2460/2025 WP(C)/2359/2025	ABDUL MALIK KHAN VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR	KAMALAKANTA NAYAK VS	// 0 //
190	D-WP(C)/2088/2025 WP(C)/2360/2025	DILLIP BEHERA VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
191	D-WP(C)/2358/2025 WP(C)/2361/2025	GOVERNING BODY, BALASORE LAW COLLEGE, BALASORE VS DIRECTOR OF HIGHER EDUCATION,BBSR	1ABHAY KHANDELWAL VS	// 0 //
192	D-WP(C)/53470/2024 WP(C)/2362/2025	GOLEKHA BIHARI SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
193	D-WP(C)/2853/2025	M/S SHANTI COMMERCIALS, CUTTACK	SUNIL MISHRA	//

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	WP(C)/2363/2025	VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	VS	0 //
194	D-WP(C)/1770/2025 WP(C)/2364/2025	INDIRA SOCIAL WELFARE ORGANIZATION VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
195	D-WP(C)/1993/2025 WP(C)/2365/2025	PRIMARY AGRICULTURE CO-OPEARTIVE SOCIETY LTD, KENDRAPARA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
196	D-WP(C)/3059/2025 WP(C)/2366/2025	PUSPALATA ROUT VS STATE OF ODISHA	SRINIBAS MOHANTY,SR. ADV. VS	// 0 //
197	D-WP(C)/2716/2025 WP(C)/2367/2025	MAMITA DIGAL VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
198	D-WP(C)/2675/2025 WP(C)/2368/2025	RAJIB MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
199	D-WP(C)/2665/2025 WP(C)/2369/2025	CH.SUBRAT ACHARI @ SUBRAT ACHARI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/53480/2024 WP(C)/2370/2025	SURENDRA KUMAR SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
201	D-WP(C)/1025/2025 WP(C)/2371/2025	SRI SAI CONSTRUCTIONS, BBSR VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
202	D-WP(C)/2629/2025 WP(C)/2372/2025	ANUSAYA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
203	D-WP(C)/54381/2024 WP(C)/2373/2025	ODISHA GRAMYA BANK, HINDOLA BRANCH, DHENKANAL VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
204	D-WP(C)/1961/2025 WP(C)/2374/2025	SANTOSH KUMAR MALLIK VS	AMIT PRASAD BOSE VS	// 0

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205	D-WP(C)/2668/2025 WP(C)/2375/2025	STATE OF ODISHA KEDAR SETHI VS	RANJIT MOHANTY VS	// // 0
206	D-WP(C)/2631/2025 WP(C)/2376/2025	STATE OF ODISHA CHATURI BEHERA VS	SATYA NARAYAN MISHRA 4 VS	// // 0
207	D-WP(C)/2475/2025 WP(C)/2377/2025	GOVT OF ODISHA,BBSR RAMANATH PRADHAN VS	BANSHIDHAR SATAPATHY VS	// // 0
208	D-WP(C)/2639/2025 WP(C)/2378/2025	STATE OF ODISHA MAMATA DAS VS	SUKANTA KUMAR MOHARA VS	// // 0
209	D-WP(C)/53434/2024 WP(C)/2379/2025	STATE OF ODISHA SARAT NAIK VS	BASUDEV BARIK VS	// // 0
210	D-WP(C)/2540/2025 WP(C)/2380/2025	STATE OF ORISSA DR. HRUSHIKESH MEHER VS	ABHINASH BARIK VS	// // 0
211	D-WP(C)/2695/2025 WP(C)/2381/2025	STATE OF ODISHA DR.SATYAPRIYA DASH VS	PRATAP KUMAR BEHERA VS	// // 0
212	D-WP(C)/2774/2025 WP(C)/2382/2025	STATE OF ODISHA PURANDAR GOUD VS	DHANANJAYA MUND VS	// // 0
213	D-WP(C)/2325/2025 WP(C)/2383/2025	STATE OF ODISHA JHARANA PARIDA VS	SAROJA KANTA SAMAL VS	// // 0
214	D-WP(C)/2775/2025 WP(C)/2384/2025	STATE OF ODISHA NRUSINGHA NAIK VS	DHANANJAYA MUND VS	// // 0
215	D-WP(C)/2778/2025 WP(C)/2385/2025	STATE OF ODISHA NRUSINGHA NAIK VS	DHANANJAYA MUND VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/2826/2025 WP(C)/2386/2025	RUNIMA PRADHAN VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //
217	D-WP(C)/2593/2025 WP(C)/2387/2025	HARISANKAR PADHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
218	D-WP(C)/2777/2025 WP(C)/2388/2025	CHANCHALA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
219	D-WP(C)/2779/2025 WP(C)/2389/2025	PRAJAPATI MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
220	D-WP(C)/2546/2025 WP(C)/2390/2025	SANTOSH KUMAR ROUT VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
221	D-WP(C)/2684/2025 WP(C)/2391/2025	JITENDRA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
222	D-WP(C)/2982/2025 WP(C)/2392/2025	M/S PRESSELS PVT. LTD., CUTTACK VS M/S INDIAN RARE EARTHS LTD., CHATRAPUR, GANJAM	SAURENDRA RAUTRAY VS	// 0 //
223	D-WP(C)/2780/2025 WP(C)/2393/2025	TOFAN DAS VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
224	D-WP(C)/2601/2025 WP(C)/2394/2025	MD. FAYAZ ALAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/2288/2025 WP(C)/2395/2025	LALITA MAHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
226	D-WP(C)/1134/2025 WP(C)/2396/2025	DIBYA RANJAN SAHOO VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD,(TPNODL), BALASORE.	LABIT SENAPATI VS	// 0 //
227	D-WP(C)/2781/2025	KAILASH HARPAL	DHANANJAYA MUND	//

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	WP(C)/2397/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/2603/2025 WP(C)/2398/2025	NIRANJAN PRUSTY VS REGISTRAR,COOPERATIVE SOCIETIES, BBSR	SHAKTI DATTA TRIPATHY VS	// () //
229	D-WP(C)/2891/2025 WP(C)/2399/2025	SUNAKAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //
230	D-ABLAPL/1958/2025 ABLAPL/884/2025	HOSSEN KHAN VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //
231	D-ABLAPL/1970/2025 ABLAPL/885/2025	LALU @ SUDAM KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /4 /2019 () //
232	D-ABLAPL/1982/2025 ABLAPL/886/2025	SANTOSH JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac 2(A)CC/0000017/2025
233	D-ABLAPL/1983/2025 ABLAPL/887/2025	MANAS PARIDA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	CHANDAPUR /108 /2021 () //
234	D-ABLAPL/1196/2025 ABLAPL/888/2025	GOREKINA BABUJI @ GERIKIN BABAJI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /64 /2023 () //
235	D-ABLAPL/1987/2025 ABLAPL/889/2025	JAYANTA MALLICK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /1 /2025 () //
236	D-ABLAPL/1743/2025 ABLAPL/890/2025	SUSHANTA SENAPATI VS STATE OF ODISHA	LALATENDU JENA VS	KAKATAPUR /6 /2025 () //
237	D-ABLAPL/2094/2025 ABLAPL/891/2025	RAHUL NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /8 /2025 () //
238	D-ABLAPL/1769/2025 ABLAPL/892/2025	ANANTA PRADHAN VS	SURYAKANTA DWIBEDI VS	RAIBANIA /2 /2025 ()

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239	D-ABLAPL/1774/2025 ABLAPL/893/2025	STATE OF ODISHA PRABIR KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RAIBANIA /2 /2025 () //
240	D-ABLAPL/1777/2025 ABLAPL/894/2025	PABAN KUMAR GANDHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIBANIA /2 /2025 () //
241	D-ABLAPL/1943/2025 ABLAPL/895/2025	SIBA GOUDA VS STATE OF ODISHA	MAHES DAS VS	MUDANPUR RAMPUR /244 /2024 () //
242	D-ABLAPL/2199/2025 ABLAPL/896/2025	SARAT CHANDRA KARA@KAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KUDANAGARI /22 /2025 () //
243	D-ABLAPL/2111/2025 ABLAPL/897/2025	MUKESH KUMAR MOHAPATRA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	BALICHANDRAPUR /444 /2024 () //
244	D-ABLAPL/2124/2025 ABLAPL/898/2025	BIBEK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /15 /2019 () //
245	D-ABLAPL/1904/2025 ABLAPL/899/2025	BALARAM SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /12 /2025 () //
246	D-ABLAPL/1945/2025 ABLAPL/900/2025	JITENDRA KUMAR MOHANTY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	GURUDIJHATIA /148 /2020 () //
247	D-ABLAPL/2141/2025 ABLAPL/901/2025	SUMITRA NAYAK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR TOWN /263 /2024 () //
248	D-ABLAPL/2287/2025 ABLAPL/902/2025	GANESH SAHU @ GANESH NAIK VS STATE OF ODISHA	SUBHRANSU SEKHAR PANDA VS	RASOL /19 /2025 () //
249	D-ABLAPL/1833/2025 ABLAPL/903/2025	DIBYARAJ NAYAK VS STATE OF ODISHA	DAITARY PRADHAN VS	RAIKIA /4 /2022 () //

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250	D-ABLAPL/2182/2025 ABLAPL/904/2025	HARSH AGRAWAL VS STATE OF ODISHA	SAMAPIKA MISHRA VS	RAJGANGPUR /14 /2025 () //
251	D-ABLAPL/2000/2025 ABLAPL/905/2025	RIAZ KHAN VS STATE OF ODISHA	ANITA SAHOO VS	BASTA /211 /2020 () //
252	D-ABLAPL/1579/2025 ABLAPL/906/2025	ASISA KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/000024/2024
253	D-ABLAPL/2062/2025 ABLAPL/907/2025	RUNA @ RAJENDRA SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	BALIMI /258 /2024 () //
254	D-ABLAPL/2239/2025 ABLAPL/908/2025	SUDHAKAR NAYAK VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	CHOUDWAR /35 /2025 () //
255	D-ABLAPL/1870/2025 ABLAPL/909/2025	SIPU @ RAJESH KUMAR MALLIK VS STATE OF ODISHA	ANADI CHARAN NAYAK VS	NEMALO /1 /2025 () //
256	D-ABLAPL/1061/2025 ABLAPL/910/2025	SK. JAHID ALLI @ SK. GORA BABU VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /295 /2016 () //
257	D-ABLAPL/1994/2025 ABLAPL/911/2025	ARJUN JENA@ARJUNA JENA@BALARAM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /248 /2024 () //
258	D-ABLAPL/1944/2025 ABLAPL/912/2025	JOGENDRA NATH BHOI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
259	D-ABLAPL/1949/2025 ABLAPL/913/2025	RAJU DATTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
260	D-ABLAPL/1711/2025 ABLAPL/914/2025	SUDHANSHU SEKHAR MOHANTY @ SUDHANSHU MOHANTY VS STATE OF ODISHA	GHANASHYAM DASH VS	BADACHANA /283 /2024 () //
261	D-ABLAPL/1773/2025	SUBAL NAIK	TIKERAM MEHER	BINIKA /135 /2024

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	ABLAPL/915/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/1997/2025 ABLAPL/916/2025	GOPAL GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /28 /2025 () //
263	D-ABLAPL/446/2025 ABLAPL/917/2025	MD. MERAJ VS STATE OF ODISHA	BISWARANJAN DALAI VS	HATIBARI /1 /2025 () //
264	D-ABLAPL/2263/2025 ABLAPL/918/2025	HRUDA @ HRUDANANDA PENTHEI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /74 /2022 () //
265	D-ABLAPL/2018/2025 ABLAPL/919/2025	MANAS RANJAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	RENGALI (SAMBALPUR) /260 /2024 () //
266	D-ABLAPL/1343/2025 ABLAPL/920/2025	SIBA MUDULI VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /284 /2022 () //
267	D-ABLAPL/2261/2025 ABLAPL/921/2025	SAFED SEKHAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /178 /2023 () //
268	D-ABLAPL/2031/2025 ABLAPL/922/2025	NILAM @ NEELAM KUMAR SWAIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BADAGODA P.S. /341 /2024 () //
269	D-ABLAPL/1948/2025 ABLAPL/923/2025	PATITAPABAN NATH SHARMA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
270	D-ABLAPL/2135/2025 ABLAPL/924/2025	SIPU BEHERA @ GYANA RANJAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PAHALA /16 /2025 () //
271	D-ABLAPL/1992/2025 ABLAPL/925/2025	KARAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /6 /2025 () //
272	D-ABLAPL/2083/2025 ABLAPL/926/2025	SWAGATIKA BISWAL VS	PANCHANAN PANIGRAHI VS	KANKADAHAD /15 /2025 ()

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273	D-ABLAPL/2047/2025 ABLAPL/927/2025	STATE OF ODISHA ASTANG KUMAR BEHERA VS	OM PRAKASH SARAN VS	// KANTABANIA PS /206 /2024 ()
274	D-ABLAPL/999/2025 ABLAPL/928/2025	STATE OF ODISHA SOUMYAJEET PRADHAN VS	SUKANTA KUMAR NAYAK VS	// BHARATPUR PS /9 /2025 ()
275	D-ABLAPL/2175/2025 ABLAPL/929/2025	STATE OF ODISHA SK. INTAJ VS	ARIJEET MISHRA VS	// PANIKOILI /14 /2025 ()
276	D-ABLAPL/2223/2025 ABLAPL/930/2025	STATE OF ODISHA BANSHIDHAR DASH VS	MANAS RANJAN BAUG VS	// CUTTACK SADAR /204 /2024 ()
277	D-ABLAPL/2237/2025 ABLAPL/931/2025	STATE OF ODISHA MUNA ORAM VS	SANDEEP RAJ PANDA VS	// GHATAGAON /22 /2025 ()
278	D-ABLAPL/2258/2025 ABLAPL/932/2025	STATE OF ODISHA AMIR KHAN VS	RAJESH RANJAN SAHOO VS	// DHENKANAL SADAR /642 /2024 ()
279	D-ABLAPL/2270/2025 ABLAPL/933/2025	STATE OF ODISHA PRAMOD KUMAR NAIK VS	AMLAN SHAKTI PAUL VS	// SPL.TASK FORCE /22 /2024 ()
280	D-ABLAPL/1863/2025 ABLAPL/934/2025	STATE OF ODISHA BASANTA SAHOO VS	JYOTIRMAYA SAHOO VS	// ODAGAON /1 /2025 ()
281	D-ABLAPL/2082/2025 ABLAPL/935/2025	STATE OF ODISHA TAPAS KUMAR SAHOO VS	BIJAY KUMAR BEHERA VS	// SAHID NAGAR P.S. /551 /2024 ()
282	D-ABLAPL/2087/2025 ABLAPL/936/2025	STATE OF ODISHA CHITRASEN PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BIKRAMPUR FCI /17 /2025 () //